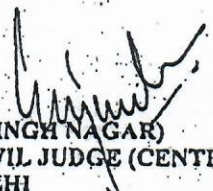


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI**CIRCULAR**

Subject:- Reg. prayer meeting of revered mother of Hon'ble Mr. Justice A.K. Chawla.

With profound sorrow and grief this is to inform that Smt. Sita Rani Chawla, revered mother of Hon'ble Mr. Justice A.K. Chawla, Hon'ble High Court of Delhi, New Delhi, has left for her heavenly abode on 29.01.2019.

Prayer meeting in her memory will be held on 01.02.2019 (Friday) from 04:00 pm to 05:00 pm at Chinmaya Mission Auditorium, 89, Lodhi Estate, New Delhi.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

279/5804-5914
No. 5804-5914/CJ(Central)/2019

Dated, Delhi the 30/01/19.

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South-West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini / Saket /KKD Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

OFFICE OF THE DISTRICT & SESSIONS JUDGE NORTH DISTRICT
ROHINI COURTS COMPLEX, DELHI

No. 3443-3473 Admn-III/Cir/North/RC/2019

Dated, Delhi, the:- 31/1/19

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers, DHJS/DJS, North District, Rohini Courts, Delhi.
2. P.S. to Ld. District & Sessions Judge, North, Rohini Courts, Delhi.